

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP(CAA) NO.09/Chd/Hry/2017**

Sections 230 read with Section 232 and other applicable  
provisions of the Companies Act, 2013

AND

In the matter of:

Scheme of Arrangement between:

Quatro Global Services Private Ltd. & Ors. ...Applicant-companies

Present: Mr. Atul V. Sood, Advocates for petitioner-companies.

Mr.D K Singh, Official Liquidator, Chandigarh on behalf of the  
Regional Director, Northern Region, New Delhi also.

On request, adjourned for arguments to 28.11.2017.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

November 10, 2017  
arora